

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR JATALIA GLOBAL VENTURES LIMITED OPERATING IN TRADING OF COMMODITIES, ARTICLES, GOODS AND THINGS AT DELHI

[Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

SL.	RELEVANT PARTICULARS	
1	Name of the Corporate Debtor along with PAN & CIN/LLP No.	Jatalia Global Ventures Limited CIN: L74110DL1987PLC350280 PAN: AAACS2975D
2	Address of the Registered office	500, 5 th Floor, ITL Twin Tower, Netaji Subhash Place, Pitampura, North Delhi-110034, India
3	URL of website	https://jatalia.in
4	Details of place where majority of fixed assets are located	There are no fixed assets as per latest available financial Statement of the Corporate Debtor
5	Installed capacity of main products/ services	NIL because of no operation during 01 st April 2023- till 07 th March 2024 (i.e. Insolvency Commencement Date, ICD)
6	Quantity and value of main products/ services sold in last financial year	NIL because of no operation during 01 st April 2023- till 07 th March 2024 (i.e. ICD)
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by e-mailing at: nazim@mnkassociates.com ; cirp.jataliaventures@outlook.com upon submission of Confidentiality Undertaking.
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by e-mailing at cirp.jataliaventures@outlook.com ; nazim@mnkassociates.com ;
10	Last date for receipt of expression of interest	01.07.2024
11	Date of issue of provisional list of prospective resolution applicants	11.07.2024
12	Last date for submission of objections to provisional list	16.07.2024
13	Date of issue of final list of prospective resolution applicants	26.07.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective Resolution applicants	16.07.2024

Nazim

15	Last date for submission of resolution plans	16.08.2024
16	Process email id to submit Expression of Interest	cirp.jataliaventures@outlook.com ; nazim@mnkassociates.com

Nazim

Mohd Nazim Khan

Resolution Professional

Jatalia Global Ventures Limited (Under CIRP)

IBBI Reg No.: IBBI/IPA-002/IP-N00076/2017-18/10207

AFA Valid Upto 15.10.2024

Address: MNK House, 9A/9-10, Basement, East Patel Nagar,

New Delhi-110008

E-Mail ID: nazim@mnkassociates.com; cirp.jataliaventures@outlook.com

M No.: +91- 9818156340

Date: 15.06.2024

Place: New Delhi

NOTICE FOR SALE OF ASSETS

IN THE MATTER OF Mr. CH. ADEIAH, BANKRUPT (Order passed by the Hon'ble NCLT, Hyderabad Bench-I, in CP (IB) No.225/123/HDB/2023 u/s. 123 of IBC, 2016 in the matter of State Bank of India vs. Ch. Adeiah)

Table with 3 columns: S.No., Particulars, Details. Contains details of bid submission, site inspection, and e-auction process.

Table with 5 columns: Description of Assets, Reserve Price (Rs.), EMD (Rs.), Bid increment value (Rs.), Date and Time of Auction. Lists four properties for sale.

1. The sale is being conducted without offering any warranties and indemnities. 2. The sale is being conducted on "As is where is", "As is what is", "whatever there is" basis and "without recourse" basis.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR JATALIA GLOBAL VENTURES LIMITED

Table with 2 columns: Sr. No., Particulars. Lists details of the corporate debtor and relevant particulars for the insolvency resolution process.

Date: 15.06.2024 Place: New Delhi. Mohd Nazim Khan Resolution Professional Jatalia Global Ventures Limited (Under CIRP)



POSSESSION NOTICE (For immovable property) [See Rule-8(1)] Whereas, the undersigned being the Authorized officer of the Indian Bank under the securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002)...

Table with 4 columns: Sr. No., Name of Borrower / Co-borrower and owner of the property, Description of Mortgage Property, Date of Demand Notice, Amount O/s as mentioned in the notice u/s 13(2).

Place: Greater Noida Sd/-, Authorised Officer, Indian Bank

KEI INDUSTRIES LIMITED (CIN: L74900DL1992PL0051527) Regd. Office: D-90, Okhla Industrial Area, Phase-I, New Delhi-110029. Includes a notice regarding share certificates.

INDIAN OVERSEAS BANK Demand Notice Saharanpur Main-Branch

NOTICE UNDER SECTION 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002. We have already issued detailed demand notice u/s 13(2) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 by Speed Post / Registered post to you below mentioned dated.

Table with 4 columns: Sr. No., Name of the Borrower / Guarantor, Detailed Of Mortgaged Property, Date of Demand Notice. Lists multiple borrowers and their mortgaged properties.

NOTICE FOR SALE OF ASSETS IN THE MATTER OF G. SUBBARAO, BANKRUPT

(Order passed by the Hon'ble NCLT, Hyderabad Bench-I, in CP (IB) No. 226/123/HDB/2023 u/s. 123 of IBC, 2016 in the matter of State Bank of India vs. G. Subbarao)

Table with 3 columns: S.No., Particulars, Details. Contains details of bid submission, site inspection, and e-auction process.

Table with 5 columns: Description of Assets, Reserve Price (Rs.), EMD (Rs.), Bid increment value (Rs.), Date and Time of Auction. Lists two properties for sale.

1. The sale is being conducted without offering any warranties and indemnities. 2. The sale is being conducted on "As is where is", "As is what is", "whatever there is" basis and "without recourse" basis.

punjab national bank POSSESSION NOTICE

Circle Office, 1-2, Raghunath Nagar, M.G Raod, Agra POSSESSION NOTICE For Movable/Immovable Properties (Under Rule 8(1) Security Interest (Enforcement) Rule 2002)

Whereas, The Undersigned being Authorized Officer of Punjab National Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act no. 54 of 2002) and in exercise of powers conferred under Section-13 (12) read with Rule-3 of the Security Interest (Enforcement) Rules, 2002, issued a demand notice on the date mentioned against account and stated here under calling upon the borrower(s)/guarantor(s)/mortgager(s)/Legal heir to repay the amount mentioned in the notice being together with further interest at contractual rate on the aforesaid amount and incidental expenses, costs, charges etc. within (60) sixty days from the date of receipt of said notice.

Table with 5 columns: Sr. No., Name of the Borrowers/Guarantors/Mortgagers & Branch, Details of the Mortgaged Properties on which possession taken, Demand Notice Date, Date of Possession, Amt. Due as per Demand Notice. Lists four borrowers and their mortgaged properties.

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications.

Greater Noida Branch First Floor, S-7, Gama Shopping Mall, Sector - Gama 1, Jagat Farm, Greater Noida, Gautam Budh Nagar, Uttar Pradesh - 201308

POSSESSION NOTICE (For immovable property) [See Rule-8(1)] Whereas, the undersigned being the Authorized officer of the Indian Bank under the securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002)...

Table with 4 columns: Sr. No., Name of Borrower / Co-borrower and owner of the property, Description of Mortgage Property, Date of Demand Notice, Amount O/s as mentioned in the notice u/s 13(2).

Place: Greater Noida Sd/-, Authorised Officer, Indian Bank

NOTICE FOR SALE OF ASSETS IN THE MATTER OF M. HARANADHA BABU, BANKRUPT

(Order passed by the Hon'ble NCLT, Hyderabad Bench-I, in CP (IB) No. 227/123/HDB/2023 u/s. 123 of IBC, 2016 in the matter of State Bank of India vs. M. Haranadha Babu.)

Table with 3 columns: S.No., Particulars, Details. Contains details of bid submission, site inspection, and e-auction process.

Table with 5 columns: Description of Assets, Reserve Price (Rs.), EMD (Rs.), Bid increment value (Rs.), Date and Time of Auction. Lists one property for sale.

1. The sale is being conducted without offering any warranties and indemnities. 2. The sale is being conducted on "As is where is", "As is what is", "whatever there is" basis and "without recourse" basis.

NOTICE FOR SALE OF ASSETS IN THE MATTER OF CH. VARA LAKSHMI, BANKRUPT

(Order passed by the Hon'ble NCLT, Hyderabad Bench-I, in CP (IB) No. 111/121/HDB/2023 u/s. 121 of IBC, 2016 in the matter of State Bank of India vs. Ch. Vara Lakshmi)

Notice is hereby given to the public in general that the Assets of Mrs. Ch. Vara Lakshmi (Bankrupt) is proposed to be sold in terms of Part A of Schedule II under Regulation 27 of the Insolvency and Bankruptcy Board of India (Bankruptcy Process for Personal Guarantors to Corporate Debtors) Regulations, 2019 through e-auction platform https://bankeuctions.com

Table with 3 columns: S.No., Particulars, Details. Contains details of bid submission, site inspection, and e-auction process.

Table with 5 columns: Description of Assets, Reserve Price (Rs.), EMD (Rs.), Bid increment value (Rs.), Date and Time of Auction. Lists one property for sale.

1. The sale is being conducted without offering any warranties and indemnities. 2. The sale is being conducted on "As is where is", "As is what is", "whatever there is" basis and "without recourse" basis.



टाटा कैपिटल हाउसिंग फाइनांस लि.

सुविधि पत्र

12.6.2024 को इस समाचार पत्र में प्रकाशित नीलामी विक्री सूचना में नीलामी की तिथि वस्तु प्रकाशित हुई है कृपया उसे इस प्रकार पढ़ें: ई-नीलामी प्रति 10 मिनट के अनिश्चित विस्तार के साथ 28.6.2024 को 2.00 बजे अपन से 3.00 बजे अपन के बीच पोटेंट <https://DisosalHub.com> द्वारा आयोजित होगी।

अन्य सभी विवरण पृष्ठवत् रहेगे।

स्थान : दिल्ली एवं उ.प्र. हस्ता/- प्राधिकृत अधिकारी तिथि : 16.06.2024 टाटा कैपिटल हाउसिंग फाइनांस लि.

कार्यालय :ग्राम पंचायत सरावा, वि.खं. ठेकमा-आजमगढ़

पत्रांक : मेमो/निविदा सूचना/2024-25

दिनांक : 15.06.2024

अति अल्पकालीन निविदा सूचना

वित्तीय वर्ष 2024-25 में ग्राम पंचायत सरावा वि.खं. ठेकमा द्वारा केन्द्रीय वित्त आयोग/राज्य वित्त आयोग/मनरेगा/एस.एस.डब्ल्यू.एम./स्वच्छ भारत मिशन ग्रामीण/आर.जी.एस.ए. योजनाअन्तर्गत प्राप्त धनराशि से आर.आर.सी. सेन्टर निर्माण, अनुपूर्णा भवन निर्माण, बैटरी चालित ई-रिक्शा/हाइड्रोलिक कूड़ागाड़ी ठेका, प्लास्टिक बेग, इन्सुलैटेड/भस्मक, डस्टबिन, सोलर लाइट, इण्टरलाकिंग, नाली, खंडना, पुलिया, हेडपम्प, सोलाका गड्ढा डेस्कबैच, ग्रीन बोर्ड, दिशासूचक बोर्ड, सुन्दरीकरण, पौधरोपण, प्लम्बिंग कार्य, सफाई किट, क्लीथिंग पाउडर, स्टूट लाइट, हाईमार्क लाईट, खेलकूद सामग्री, कोविड-19 कोरोना किट, फागिंग मशीन, सामुदायिक शौचालय, अन्वयेष्टि गृह, अतिरिक्त कब्र सी/एससी/सी निर्माण, एएनएम सेन्टर, पंचायत भवन निर्माण, आंगनवाड़ी केंद्र निर्माण/मरम्मत, गोशाला निर्माण, भूसा चारा, विद्यालय का कायाकल्प, बाउण्ड्री वाल, पी.सी.सी. पाईप विभिन्न साईज में, मरम्मत सम्बन्धित कार्यों पर मांग के अनुसार आदि कार्य हेतु (ईट प्रथम श्रेणी, ईट एसओबी, इण्टरलाकिंग ईट, मौरंग बालू, सफेद बालू, डाला मिट्टी, स्टोन ब्लास्ट 20 एस.एम., शौचालय सामग्री, ह्यूम पाईप कालर सहित, हेडब पम्प मरम्मत सामग्री, टीनरोड, खेल सामग्री, स्टेशनरी साईज बोर्ड, सॉरिया, सीमेन्ट, स्टोन बॉल्सर, पर्टिया, रिबोर, टाईलस, पेंट पुड्री, डस्टबिन, सीमेन्टेड बेच, एजईकी बल्, सोलर लाईट, पानी की टंकी/एक्सेलस सीट, कायाकल्प सामग्री एवं अन्य आवश्यक सामग्री आवश्यकतानुसार) की दरें आमंत्रित की जाती हैं। इच्छुक आपूर्तिकर्ता/फर्म दिनांक 15.06.2024 से दिनांक 21.06.2024 समय दोपहर 2.00 बजे तक सामग्री आपूर्ति हेतु अपनी- अपनी दरें तथा वांछित संलग्न बन्द लिफाके में ग्राम पंचायत कार्यालय में जमा कर सकते हैं। निविदा दिनांक 21.06.2024 को सायं 04:00 बजे ग्राम पंचायत के कार्यालय पर खोली जायेगी। निविदा से सम्बन्धित नियम व शर्तें ग्राम पंचायत के कार्यालय से प्राप्त किया जा सकता है।

ग्राम प्रधान सचिव
ग्राम पंचायत - सरावा ग्राम पंचायत - सरावा
विकासखंड - ठेकमा, आजमगढ़ विकासखंड - ठेकमा, आजमगढ़

कार्यालय :ग्राम पंचायत अवदह, वि.खं. ठेकमा-आजमगढ़

पत्रांक : मेमो/निविदा सूचना/2024-25

दिनांक : 15.06.2024

अति अल्पकालीन निविदा सूचना

वित्तीय वर्ष 2024-25 में ग्राम पंचायत अवदह वि.खं. ठेकमा द्वारा केन्द्रीय वित्त आयोग/राज्य वित्त आयोग/मनरेगा/एस.एस.डब्ल्यू.एम./स्वच्छ भारत मिशन ग्रामीण/आर.जी.एस.ए. योजनाअन्तर्गत प्राप्त धनराशि से आर.आर.सी. सेन्टर निर्माण, अनुपूर्णा भवन निर्माण, बैटरी चालित ई-रिक्शा/हाइड्रोलिक कूड़ागाड़ी ठेका, प्लास्टिक बेग, इन्सुलैटेड/भस्मक, डस्टबिन, सोलर लाइट, इण्टरलाकिंग, नाली, खंडना, पुलिया, हेडपम्प, सोलाका गड्ढा डेस्कबैच, ग्रीन बोर्ड, दिशासूचक बोर्ड, सुन्दरीकरण, पौधरोपण, प्लम्बिंग कार्य, सफाई किट, क्लीथिंग पाउडर, स्टूट लाइट, हाईमार्क लाईट, खेलकूद सामग्री, कोविड-19 कोरोना किट, फागिंग मशीन, सामुदायिक शौचालय, अन्वयेष्टि गृह, अतिरिक्त कब्र सी/एससी/सी निर्माण, एएनएम सेन्टर, पंचायत भवन निर्माण, आंगनवाड़ी केंद्र निर्माण/मरम्मत, गोशाला निर्माण, भूसा चारा, विद्यालय का कायाकल्प, बाउण्ड्री वाल, पी.सी.सी. पाईप विभिन्न साईज में, मरम्मत सम्बन्धित कार्यों पर मांग के अनुसार आदि कार्य हेतु (ईट प्रथम श्रेणी, ईट एसओबी, इण्टरलाकिंग ईट, मौरंग बालू, सफेद बालू, डाला मिट्टी, स्टोन ब्लास्ट 20 एस.एम., शौचालय सामग्री, ह्यूम पाईप कालर सहित, हेडब पम्प मरम्मत सामग्री, टीनरोड, खेल सामग्री, स्टेशनरी साईज बोर्ड, सॉरिया, सीमेन्ट, स्टोन बॉल्सर, पर्टिया, रिबोर, टाईलस, पेंट पुड्री, डस्टबिन, सीमेन्टेड बेच, एजईकी बल्, सोलर लाईट, पानी की टंकी/एक्सेलस सीट, कायाकल्प सामग्री एवं अन्य आवश्यक सामग्री आवश्यकतानुसार) की दरें आमंत्रित की जाती हैं। इच्छुक आपूर्तिकर्ता/फर्म दिनांक 15.06.2024 से दिनांक 21.06.2024 समय दोपहर 2.00 बजे तक सामग्री आपूर्ति हेतु अपनी- अपनी दरें तथा वांछित संलग्न बन्द लिफाके में ग्राम पंचायत कार्यालय में जमा कर सकते हैं। निविदा दिनांक 21.06.2024 को सायं 04:00 बजे ग्राम पंचायत के कार्यालय पर खोली जायेगी। निविदा से सम्बन्धित नियम व शर्तें ग्राम पंचायत के कार्यालय से प्राप्त किया जा सकता है।

ग्राम प्रधान सचिव
ग्राम पंचायत - अवदह ग्राम पंचायत - अवदह
विकासखंड - ठेकमा, आजमगढ़ विकासखंड - ठेकमा, आजमगढ़

कार्यालय :ग्राम पंचायत भोपालपुर, वि.खं. ठेकमा-आजमगढ़

पत्रांक : मेमो/निविदा सूचना/2024-25

दिनांक : 14.06.2024

अति अल्पकालीन निविदा सूचना

वित्तीय वर्ष 2024-25 में ग्राम पंचायत भोपालपुर वि.खं. ठेकमा द्वारा केन्द्रीय वित्त आयोग/राज्य वित्त आयोग/मनरेगा/एस.एस.डब्ल्यू.एम./स्वच्छ भारत मिशन ग्रामीण/आर.जी.एस.ए. योजनाअन्तर्गत प्राप्त धनराशि से आर.आर.सी. सेन्टर निर्माण, अनुपूर्णा भवन निर्माण, सामुदायिक शौचालय, अन्वयेष्टि गृह, अतिरिक्त कब्र, सी/एससी/सी निर्माण, एएनएम सेन्टर, पंचायत भवन निर्माण/मरम्मत, आंगनवाड़ी केंद्र निर्माण/मरम्मत, गोशाला निर्माण, विद्यालय का कायाकल्प, बाउण्ड्री वाल निर्माण व मरम्मत सम्बन्धित कार्यों पर सामग्री आपूर्ति हेतु निविदा आमंत्रित की जाती है जिसे इच्छुक आपूर्तिकर्ता दिनांक 15.06.2024 से दिनांक 21.06.2024 को 02.00 बजे तक सीलबन्द निविदा ग्राम पंचायत के कार्यालय में जमा की जा सकती है। जो दिनांक 21.06.2024 को पंचायत भवन पर शाम 04:00 बजे से खोली जायेगी।

क्र.सं.	सामग्री का नाम	मात्रा	दर
1	ईट 150 एस.एम. प्रथम श्रेणी, ईट एसओबी	प्रति इक्कर	प्रति इक्कर
2	सीमेन्ट	प्रति बैग	प्रति बैग
3	डाला मिट्टी, ईट मिट्टी, स्टोन ब्लास्ट	प्रति चर बी	प्रति चर बी
4	मौरंग बालू/ सफेद बालू	प्रति चर बी	प्रति चर बी
5	सांडन बोर्ड	प्रति चर	प्रति चर
6	कम्यूटर, इन्वर्टर, आलमारी, कुर्ची/ स्टेशनरी सामान	प्रति नम	प्रति नम
7	पेंट पुड्री	प्रति ली	प्रति ली
8	सॉरिया विभिन्न साइज	प्रति कुचल	प्रति कुचल
9	कंकट/एक्सेलर सीट	प्रति नम	प्रति नम
10	सोलर लाइट, विद्युत सामग्री, स्टूट लाइट, हाईमार्क लाईट	प्रति नम	प्रति नम
11	शौचालय निर्माण सामग्री, कायाकल्प स्वामन सामग्री	प्रति नम	प्रति नम
12	ह्यूम पाइप (विभिन्न साईज)	प्रति मी	प्रति मी
13	हेडपंप रिबोर/मरम्मत हेतु सामग्री	प्रति नम	प्रति नम
14	सीमेन्टेड ईट/इण्टरलाकिंग ईट/ पर्टिया/ चक्कर बेग	प्रति इक्कर	प्रति इक्कर
15	सफाई किट/कोविड-19 किट	प्रति इक्कर	प्रति इक्कर
16	समरसेक्युन टंकी/एक्सेलर सीट, आरओओ प्लान्ट	प्रति नम	प्रति नम
17	कायाकल्प	प्रति नम	प्रति नम
18	पंचायत भवन निर्माण सामग्री	प्रति नम	प्रति नम
19	डस्टबिन , कूड़ा गाड़ी, ई-रिक्शा, हाइड्रोलिक सॉरिबल रिक्शा,भस्मक/इन्वीनेटर	प्रति नम	प्रति नम
20	इलायची		

शर्तें - 1. निविदा प्रपत्र शुल्क रु. 100.00 की धनराशि जमा करके कार्यालय से निविदा आरम्भ तिथि से किसी भी कार्य दिवस में प्राप्त किया जा सकता है। 2. किसी फर्म द्वारा एक/एक से अधिक अथवा सभी परियोजना / कार्यों पर सामग्री आपूर्ति हेतु निविदाएं डाली जा सकती है। 3. विस्तृत जानकारी/नियम व शर्तें किसी भी कार्य दिवस में निविदा प्रपत्र के साथ कार्यालय ग्राम पंचायत से प्राप्त की जा सकती है। 4. निविदा हेतु धरोहर धनराशि रु.5000.00 निविदा समिति द्वारा निर्धारित किया गया है। 5. ग्राम पंचायत में निविदा निरस्त करने एवं संशोधन करने का अधिकार रहेगा।

ग्राम प्रधान सचिव
ग्राम पंचायत - भोपालपुर ग्राम पंचायत - भोपालपुर
विकासखंड - ठेकमा, आजमगढ़ विकासखंड - ठेकमा, आजमगढ़

कार्यालय :ग्राम पंचायत गड़हा, वि.खं. ठेकमा-आजमगढ़

पत्रांक : मेमो/निविदा सूचना/2024-25

दिनांक : 14.06.2024

अति अल्पकालीन निविदा सूचना

वित्तीय वर्ष 2024-25 में ग्राम पंचायत गड़हा वि.खं. ठेकमा द्वारा केन्द्रीय वित्त आयोग/राज्य वित्त आयोग/मनरेगा/एस.एस.डब्ल्यू.एम./स्वच्छ भारत मिशन ग्रामीण/आर.जी.एस.ए. योजनाअन्तर्गत प्राप्त धनराशि से आर.आर.सी. सेन्टर निर्माण, अनुपूर्णा भवन निर्माण, सामुदायिक शौचालय, अन्वयेष्टि गृह, अतिरिक्त कब्र, सी/एससी/सी निर्माण, एएनएम सेन्टर, पंचायत भवन निर्माण/मरम्मत, आंगनवाड़ी केंद्र निर्माण/मरम्मत, गोशाला निर्माण, विद्यालय का कायाकल्प, बाउण्ड्री वाल निर्माण व मरम्मत सम्बन्धित कार्यों पर सामग्री आपूर्ति हेतु निविदा आमंत्रित की जाती है जिसे इच्छुक आपूर्तिकर्ता दिनांक 15.06.2024 से दिनांक 21.06.2024 को 02.00 बजे तक सीलबन्द निविदा ग्राम पंचायत के कार्यालय में जमा की जा सकती है। जो दिनांक 21.06.2024 को पंचायत भवन पर शाम 04:00 बजे से खोली जायेगी।

क्र.सं.	सामग्री का नाम	मात्रा	दर
1	ईट 150 एस.एम. प्रथम श्रेणी, ईट एसओबी	प्रति इक्कर	प्रति इक्कर
2	सीमेन्ट	प्रति बैग	प्रति बैग
3	डाला मिट्टी, ईट मिट्टी, स्टोन ब्लास्ट	प्रति चर बी	प्रति चर बी
4	मौरंग बालू/ सफेद बालू	प्रति चर बी	प्रति चर बी
5	सांडन बोर्ड	प्रति चर	प्रति चर
6	कम्यूटर, इन्वर्टर, आलमारी, कुर्ची/ स्टेशनरी सामान	प्रति नम	प्रति नम
7	पेंट पुड्री	प्रति ली	प्रति ली
8	सॉरिया विभिन्न साइज	प्रति कुचल	प्रति कुचल
9	कंकट/एक्सेलर सीट	प्रति नम	प्रति नम
10	सोलर लाइट, विद्युत सामग्री, स्टूट लाइट, हाईमार्क लाईट	प्रति नम	प्रति नम
11	शौचालय निर्माण सामग्री, कायाकल्प स्वामन सामग्री	प्रति नम	प्रति नम
12	ह्यूम पाइप (विभिन्न साईज)	प्रति मी	प्रति मी
13	हेडपंप रिबोर/मरम्मत हेतु सामग्री	प्रति नम	प्रति नम
14	सीमेन्टेड ईट/इण्टरलाकिंग ईट/ पर्टिया/ चक्कर बेग	प्रति इक्कर	प्रति इक्कर
15	सफाई किट/कोविड-19 किट	प्रति इक्कर	प्रति इक्कर
16	समरसेक्युन टंकी/एक्सेलर सीट, आरओओ प्लान्ट	प्रति नम	प्रति नम
17	कायाकल्प	प्रति नम	प्रति नम
18	पंचायत भवन निर्माण सामग्री	प्रति नम	प्रति नम
19	डस्टबिन , कूड़ा गाड़ी, ई-रिक्शा, हाइड्रोलिक सॉरिबल रिक्शा,भस्मक/इन्वीनेटर	प्रति नम	प्रति नम
20	इलायची		

शर्तें - 1. निविदा प्रपत्र शुल्क रु. 100.00 की धनराशि जमा करके कार्यालय से निविदा आरम्भ तिथि से किसी भी कार्य दिवस में प्राप्त किया जा सकता है। 2. किसी फर्म द्वारा एक/एक से अधिक अथवा सभी परियोजना / कार्यों पर सामग्री आपूर्ति हेतु निविदाएं डाली जा सकती है। 3. विस्तृत जानकारी/नियम व शर्तें किसी भी कार्य दिवस में निविदा प्रपत्र के साथ कार्यालय ग्राम पंचायत से प्राप्त की जा सकती है। 4. निविदा हेतु धरोहर धनराशि रु.5000.00 निविदा समिति द्वारा निर्धारित किया गया है। 5. ग्राम पंचायत में निविदा निरस्त करने एवं संशोधन करने का अधिकार रहेगा।

ग्राम प्रधान सचिव
ग्राम पंचायत - गड़हा ग्राम पंचायत - गड़हा
विकासखंड - ठेकमा, आजमगढ़ विकासखंड - ठेकमा, आजमगढ़

COURT NOTICE

(U/o 5 Rule 20 CPC)

In The Court Of Ms. Shrimpa Rani JMIC, Bathinda
Willowood Court sciences pvt ltd through its office at sirman complex, opp. ambuja cement factory, malout road, bathinda vs.

1. M/s Amravati Seeds agency, through its prop. anil Kumar singh, magarha, chinnar, distt. mirzapur, UP-231306
2. anil kumar singh s/o radhe shyam singh prop of m/s amravati seeds agency r/o puranpatti, sikhar, distt. mirzapur, Up - 231306

Next Date: 04-07-2024
Publication Issued To: Dno 1 Kuldwiner Kaur / Harjinder Singh R/o Pachtu Khurd, Tah And Dist Tam Taran Dno2-Amanjit Kaur @Amandeep Kaur Dno3. Lakhwinder Singh D/o Harjinder Singh @ Jind (Minor) Dno6. Shindo D/o Santokh Singh S/o Kesar Singh Dno 10. Sukhwinder Singh Dno11. Jawalinder Singh Sons Of Sajjan Singh Dno 12. Swaran Kaur Widow Of Sajjan Singh S/o Banta Singh Dno 14 Harjinder Singh Dno 16. Mohan Lal Dno 18. Manjinder Singh S/o Jassa Singh S/o Ratan Singh All R/o Village Jawandke Kattan, Tehsil And District Tam Taran D No 20 Gurbinder Singh Sons Of Bukan Singh Residents Of Village Jawande Katan Tehsil And District Tam Taran

In above titled case, the defendant(s)/ respondent(s) could not be served. It is ordered that defendant(s)/respondent(s) should appear in person or through counsel on 23-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 22-07-2024
Seeds Agency, Through Its Prop. Anil Kumar Singh, Magarha, Chinnar, Distt. Mirzapur, UP-231306

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: <https://highcourthd.gov.in/>mod:district_notice&di strict=Bathinda JMIC, Bathinda

Next Date: 04-07-2024 at 10:00 a.m. for details login to: